

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/1(IB)/CB/2017  
NAME OF PETITIONER(S) : ALCON LABORATORIES (I) PVT LTD  
NAME OF THE RESPONDENTS (S) : VASAN HEALTHCARE PVT LTD  
UNDER SECTION : Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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R. Vijayanarayanan Sr.  
Counsel for  
Ajay Suresh &  
R. Sinduja

Counsel for Petitioners

*[Signature]*

**ORDER**

Shri R Vijayanarayanan, senior counsel for petitioners present. At request time extended. Put up on 10.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)